## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/669/(IB)/2017

NAME OF THE PETITIONER(S)

: WITHIN

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. JIM RAT MICTON GOUNSEL FOR PETITIONER. J. ODSG

## **ORDER**

Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor. The Counsel for the Corporate Debtor was present on 18.12.2017 but did not appear on The matter was adjourned for appearance of the 03.01.2018. There is no representation on behalf of the Respondent. Respondent, so the Respondent is proceeded ex-parte. The matter is posted for arguments. Put up on 08.02.2018 at 10.30 AM.

(CH. MOHD SHARIEF TARIO)

**MEMBER (JUDICIAL)**